

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 42/BB/2018	-	For orders	441	M/s Kaarthikeyan Devarayapuram Ramasamy

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	B.M. SUDESH Advocate 9845012379.	Advocate for petitioner	<i>B.M. Sudesh</i>
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ORDER

Matter is listed today for orders. Counsel for Petitioner is present. He requested the Tribunal to list the matter for further hearing. List it on 07/03/2018.

Ashok
Member (T)

Murali
Member (J)